

Declaration of Assets and Liabilities

Year 2026

I, Arvind Kumar son/daughter/wife of Late Tuni Lal Sah

aged 47 years, belonging to Bihar Legislative Assembly secretariat

service and presently working as Section officer

give herein below the details of the assets (immovable, movable, bank balance, etc.) of myself, my spouse and dependants*:

A. Details of movable assets

(Assets in joint name indicating the extent of joint ownership will also have to be given)

Sr. No.	Description	Self	Spouse Name(S)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
(i)	Cash	25,000/-				
(ii)	Deposits in Banks, Financial Institutions And Non-Banking Financial Companies	64,000/-	—	—	—	—
(iii)	Bonds, NPS - Debentures and Shares in companies	2,96,000/-	—	—	—	—
	PPF	125,444/-				
(iv)	Other financial Institutions, NSS, Postal Savings, LIC Policies, etc	LIC Pol. No. 517334597 Rs 12010 per year LIC 521650402 Rs 8507 per year	—	—	—	—
(v)	Motor Vehicles (details of make, etc.)	BR70E7240 Spl +	—	—	—	—
(vi)	Jewellery (give details of weight and value)	30gm gold	—	—	—	—
(vii)	Other assets, such as values of claims / interests	2,00,000/-	—	—	—	—

Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

* Dependant here means a person substantially dependent on the income of the employee.

Arvind Kumar

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12/2/26

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B. Details of Immovable assets

[Note: Properties in joint ownership indicating the extent of joint ownership will also have to be indicated]

Sr. No.	Description	Self	Spouse Name(s)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
(i)	Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) - Current market value	-	-	-	-	-
(ii)	Non-Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) - Current market value	-	-	-	-	-
(iii)	Buildings (Commercial and residential) Location(s) - Survey / door number(s) - Extent (Total measurement) - Current market value	-	-	-	-	-
(iv)	Houses / Apartments, etc. - Location(s) - Survey / door number(s) - Extent (Total measurement) - Current market value	Bheywah Purh Saristabed Patna-2 8th floor 30 lakhs	-	-	-	-
(v)	Others (such as interest in property)	-	-	-	-	-

(2) I give herein below the details of my liabilities / overdues to public financial institutions and government dues:-

[Note : Please give separate details for each item]

Sr. No.	Description	Name & address of Bank / Financial Institutions(s) / Department (s)	Amount outstanding as on 17-02-26
(a)	(i) Loans from Banks		
	(ii) Loans from financial institutions	SBI, BVM Patna	12,36,051/-
	(iii) Government Dues:		
	(a) dues to departments dealing with government accommodation	-	-
	(b) dues to departments dealing with supply of water	-	-
	(c) dues to departments dealing with supply of electricity	-	-

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Arvind Kumar

	(d) dues to departments dealing with telephones	—	—
	(e) dues to departments dealing with government transport (including aircraft and helicopters)	—	—
	(f) Other dues, if any	—	—
(b)	(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)]	Assessment year 2025-26 PAN-BWSPK9480M Rs. 1,11,538/-	—
	(ii) Wealth Tax [Also indicate the assessment year upto which Wealth Tax return filed.]	—	—
	(iii) Sales Tax [Only in case of proprietary business]	—	—
	(iv) Property Tax	—	—

C. Personal Detail

GPF/CPF/PRAN No. :-

Gender :- (M/F)

Date of Birth :- (DD/MM/YYYY)

Class/Group :- (A/B/C)

Cadre :-
(Full Name e.g. B.A.S.-Bihar Administrative Service,
B.S.S.- Bihar Secretariat Service etc.)

Home District :-

I hereby declare that the above details are true to the best of my knowledge and belief.

Signature: Arvind Kumar

Name of Employee: Arvind Kumar

Designation: Section officer

Department: Bihar Legislative Assembly
Patna.

Place: Patna

Date: 13/2/26

Note: Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computer typed (single side) in prescribed format.